

PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH
AMARAVATI

SUB: Filling up vacancies in the cadre of Civil Judges (Senior Division) by promotion from the cadre of Civil Judge (Junior Division) – vacancies notified on 29.03.2025 – **Publication of list of eligible officers** – Regarding.

REF: 1. Order dated 04.01.2007 in Civil Appeal No.1867 of 2006 of the Hon'ble Supreme Court of India.
2. High Court's Notification No.338-B.Spl., dated 29.03.2025.

ORDER ROC.NO.316/2025-B.SPL., DATED:15.05.2025

The High Court made the following Order:-

The following list of eligible officers in the cadre of Civil Judges (Junior Division) who have completed 5 years of service as on 31.03.2025 are in the zone of consideration for promotion as Civil Judge (Senior Division) to fill up **02** vacancies notified for the year 2025, vide High Court's Notifications 2nd read above.

SL. NO	NAME AND DESIGNATION OF THE OFFICER
1.	SRI S.RAMA KRISHNA, formerly Judicial Magistrate of First Class, Chinthapalli, Visakhapatnam District, now placed under suspension.
2.	SRI P.RAVI SANKAR, formerly Civil Judge (Junior Division), Palasa, Srikakulam District, now placed under suspension
3.	SRI P.B.S.S.L.N.MURTHY RAJU, formerly III Additional Civil Judge (Junior Division), Kakinada, East Godavari District now placed under suspension.
4.	SMT. D.DURGA KALYANI, Civil Judge (Junior Division), Uravakonda, Ananthapuramu District.
5.	SRI M.BUJJAPPA, Principal Civil Judge (Junior Division), Penukonda, Ananthapuramu District.
6.	SRI E.ANJANEYULU, formerly Judicial Magistrate of First Class, Kurupam now Under Suspension
7.	SRI SHAIK IBRAHIM SHARIEF, Civil Judge (Junior Division), now working as Secretary, District Legal Services Authority, Prakasam at Ongole, on temporary basis under Rule 14(1)(a) of Andhra Pradesh State Judicial Service Rules, 2007.
8.	SMT. NALABOLU LAVANYA, Judicial Magistrate of First Class, Madugula, Visakhapatnam District.

9.	SMT. N.SREE LAKSMI, Civil Judge (Junior Division), now working as Secretary, District Legal Services Authority, East Godavari at Rajamahendravaram on temporary basis under Rule 14(1)(a) of Andhra Pradesh State Judicial Service Rules, 2007.
10.	SRI A.KRISHNA PRASAD, Civil Judge (Junior Division), now working as Secretary, District Legal Services Authority, Vizianagaram on temporary basis under Rule 14(1)(a) of Andhra Pradesh State Judicial Service Rules, 2007.
11.	SMT. SHAIK REHANA, II Additional Civil Judge (Junior Division), Vijayawada, Krishna District.
12.	SRI R.ASHOK KUMAR, Civil Judge (Junior Division), Madakasira, Ananthapuramu District.
13.	SMT. N.REDDY PRASANNA, Principal Civil Judge (Junior Division), Rajamahendravaram, East Godavari District.


REGISTRAR (VIGILANCE)

COPY TO

The Registrar (I.T)-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to direct the concerned to upload the proceedings in the High Court's website).